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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

CONTENTS

	PAGE.		PAGE.
PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	21-24	PART VII.—Advertisements and Notices, etc.	83-141
PART II.—Educational Notices, Results of Examinations, etc.	39-46	PART VIII.—Sale Notices of the Forest Department. (Nothing for publication.)	
PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	23-25	PART IX.—Circulars and General Letters by the Comptroller, Orissa. (Nothing for publication.)	
PART IV.—Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	39-68	PART X.—Acts of the Legislative Assembly of Orissa. (Nothing for publication.)	
PART V.—Acts of the Indian Legislature assented to by the Governor-General. (Nothing for publication.)		PART XI.—Bills introduced into the Legislative Assembly of Orissa. Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly. (Nothing for publication.)	
PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council. (Nothing for publication.)		SUPPLEMENT 97-119	
		SUPPLEMENT (A). (Nothing for publication.)	

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 30th January 1940.

No. 836-A.—Sri Jagannath Misra, Deputy Magistrate and Deputy Collector and Subdivisional Magistrate and Special Assistant Agent, Balliguda, is empowered to

try summarily the offences mentioned under section 260 of the Code of Criminal Procedure, 1898 (Act V of 1898).

The 30th January 1940.

No. 840-A.—Mr. H. Dayal, I.C.S., Joint Magistrate and Deputy Collector in the Bargarh subdivision of the district of Sambalpur, is appointed to hold charge of that subdivision.

The 30th January 1940.

No. 845-A.—On relief by Mr. H. Dayal, I.C.S., Mr. B. Mukharji, I.C.S., Joint Magistrate and Deputy Collector in charge of the Bargarh subdivision of the district of Sambalpur, is deputed temporarily for a course of training in Survey and Settlement to the Ganjam and Koraput settlement.

The 31st January 1940.

No. 884-A.—Sri Lokanath Patnaik, Deputy Magistrate and Deputy Collector on probation at Bhadrak in the district of Balasore, is vested with the powers of a Magistrate of the first class.

The 26th January 1940.

No. 178-P.—Mr. B. N. Mallik, I.P., officiating Superintendent of Police, Balasore, is posted to Ganjam as officiating Superintendent of Police.

The 26th January 1940.

No. 179-P.—On being relieved by Mr. B. N. Mallik, I.P., Mr. R. D. K. Ninnis, I.P., Superintendent of Police, is granted leave for twelve months on medical certificate, viz., leave on average pay for one month and two days and leave on half average pay for ten months and twenty-nine days under Fundamental Rules 77 and 81, with effect from the 1st February 1940.

The 26th January 1940.

No. 180-P.—The services of Mr. R. D. K. Ninnis, I.P., Superintendent of Police, are replaced at the disposal of the Government of Bihar, with effect from the 1st February 1940.

The 31st January 1940.

No. 210-P.—Mr. Saiyid Mojibur Rab, I.P., Superintendent of Police, whose services have been placed at the disposal of the Government of Orissa by the Government of Bihar, is posted to Balasore.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 30th January 1940.

No. 824-A.—The following notification, issued by the Government of Bihar in the Political and Appointment Departments, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 2nd January 1940.

No. 2-A.—The services of Mr. H. Lal, I.C.S., Joint Magistrate and Deputy Collector

in the Bhabua subdivision of the district of Shahabad, are placed at the disposal of the Government of Orissa.

Y. A. GODBOLE,

Chief Secretary to Government.

The 30th January 1940.

No. 825-A.—The following notification, issued by the Government of Bihar in the Political and Appointment Departments, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 6th December 1939.

No. 3691-A.—The services of Mr. Hari-shwar Dayal, I.C.S., in charge of the Araria subdivision of the district of Purnea, are placed at the disposal of the Government of Orissa.

Y. A. GODBOLE,

Chief Secretary to Government.

The 31st January 1940.

No. 209-P.—The following notification, issued by the Government of Bihar in the Political Department, is republished for general information.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 26th January 1940.

No. 344-P.—The services of Mr. Saiyid Mojibur Rab, I.P., Superintendent of Police, Manbhum, are placed at the disposal of the Government of Orissa.

Y. A. GODBOLE,

Chief Secretary to Government.

EDUCATION, AND HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATIONS.

The 29th January 1940.

No. 385-E.—Sri Muralidhar Jena, B.A., appointed to act as Superintendent of Excise in notification no. 206-L.S.-G., dated the 14th January 1937, is confirmed in his appointment.

The 30th January 1940.

No. 389-E.—Sri Harekrishna Das, Professor of Mathematics, Ravenshaw College, Cuttack, is granted an extension of leave on average pay on medical certificate for the period from the 29th April 1939 to the 2nd August 1939 under rules 284 and 289 to 291 of the Bihar and Orissa Service Code.

The 29th January 1940.

No. 403-L.S.-G.—Dr. D. M. Ghose, Civil Surgeon, Sambalpur, is granted leave on average pay for ten days, with effect from the 2nd January 1940, under rules 150, 155-157 of the Orissa Service Code.

The 29th January 1940.

No. 404-L.S.-G.—Dr. R. K. Nanda, Civil Assistant Surgeon of the Sambalpur Sadr Hospital, is appointed to hold charge of the Civil Surgeoncy of Sambalpur in addition to his own duties during the absence, on leave, of Dr. D. M. Ghose.

The 31st January 1940.

No. 428-L. S.-G.—Sri Purna Chandra Mahanty, Subdivisional Officer, Bhadrak, is appointed to perform the function of the Magistrate under the Bihar and Orissa Places of Pilgrimage Act, 1920 (Bihar and Orissa Act II of 1920).

By order of the Governor,

S. DAS,

Secretary to Government.

REVENUE AND DEVELOPMENT DEPARTMENTS.

NOTIFICATIONS.

The 29th January 1940.

No. 286-D.—Maulavi M. A. Latif, District Sub-Registrar of Balasore, is appointed to be District Sub-Registrar of Cuttack, with effect from the 2nd January 1940.

The 29th January 1940.

No. 287-D.—Sri Narendra Kumar Patra, Sub-Registrar of Jaleswar in the district of Balasore, is appointed to act as District Sub-Registrar of Balasore, with effect from the 2nd January 1940.

By order of the Governor,

M. K. VELLODI,

Secretary to Government.

LAW, COMMERCE AND LABOUR DEPARTMENTS.

NOTIFICATION.

The 26th January 1940.

No. 561-J.—The following gentlemen are appointed to be Munsifs on probation:—

1. Sri Abhimanyu Misra, Advocate, Berhampur (Ganjam).
2. Sri Prafulla Chandra De, Pleader, Cuttack.
3. Sri Balakrishna Patro, Advocate, Jeypore (Koraput).

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

SUBORDINATE CIVIL SERVICE.

HOME AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 25th January 1940.

No. 646-A.—Sri Ananda Gopal Bhattacharya, Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 29th April 1939.

The 25th January 1940.

No. 650-A.—Sri Purnachandra Das, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Puri, is vested with the powers of a Magistrate of the second class.

The 30th January 1940.

No. 843-A.—The undermentioned Sub-Deputy Collectors on probation are confirmed in their appointment in the Subordinate Civil Service, with effect from the dates mentioned against their names:—

1. Sri Brajamohan Praharaj ... 20th March 1937.
2. Sri Hrudayananda Bhole .. 20th March 1937.
3. Sri Goda Apparao Pantulu (since appointed as Deputy Collector on probation). 20th March 1937.
4. Sri M. Appa Rao ... 20th March 1937.
5. Sri Shyamsundar Patro ... 6th July 1937.
6. Sri Kishore Chandra Das ... 8th October 1937.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

REVENUE AND DEVELOPMENT DEPARTMENTS.

NOTIFICATION.

The 31st January 1940.

No. 422—LR.-7 of 40-R.—In exercise of the powers conferred by sub-clause (a) of clause (4) and clause (b) of section 3 of the Orissa Tenancy Act, 1913 (Bihar and Orissa Act II of 1913), the Governor is pleased to empower Sri Braja Mohan Praharaj, Sub-Deputy Collector, to discharge the functions of a Collector under section 193 of the said Act.

By order of the Governor,

M. K. VELLODI,

Secretary to Government.

OFFICE OF THE REVENUE
COMMISSIONER.

NOTIFICATION.

The 25th January 1940.

No. 529—IV-135/40-Rev.—Sri Purna Chandra Das, Sub-Deputy Magistrate and Sub-Deputy Collector on probation at the headquarters station of the district of Puri, is transferred as Stationary Sub-Magistrate to Gunpur in the district of Koraput.

E. R. WOOD,
Revenue Commissioner.

OFFICE OF THE DIRECTOR OF
HEALTH AND INSPECTOR-
GENERAL OF PRISONS.

NOTIFICATION.

The 22nd January 1940.

No. 575-J.—Dr. Dhirendramohan Ghose, L.M.S., made over charge of the Sambalpur Jail to Dr. Rajakishore Nanda, M.B., B.S., in the forenoon of the 23rd December 1939.

G. VERGHESE, LT.-COL., I.M.S.,
*Director of Health and Inspector-General
of Prisons, Orissa.*